

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

O.A. No.04 of 2013 (SZ)

IN THE MATTER OF:

O. Fernandes (Died)
Co-convenor, Coastal Action Network
No.10 LDG Road,
Little Mount Saidapet,
Chennai and Anr.

...Applicant(s)

Versus

The Union of India,
Rep. by its Secretary to Government,
Ministry of Environment & Forests,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi and Ors.

...Respondent(s)

CORRIGENDUM MEMO FILED ON BEHALF OF 13th RESPONDENT

It is submitted on behalf of the 13th respondent as follows:-

1. There has been a typographical error in paragraph 2 of the memo dated 02.02.2021 in the second sentence that should read "The Project Director of KCICM is the Director of Environmental and Climate Change and Additional Project Director is the Environmental Engineer of the Directorate of Environment and Climate Change (DoE & CC)" instead of "The Project Director of KCICM is the Director of Environmental Engineer of DoR&CC". The said error is an inadvertent one and the same may be corrected to read as above in the memo dated 02.02.2021. The error is regretted.

It is therefore prayed that this Hon'ble Tribunal may be pleased to record the above corrigendum memo and pass appropriate orders and thus render justice.

Dated at Chennai this the 10th day of February, 2021.



Rema Smrithi VK
Standing Counsel for KCZMA
Counsel for the 13th respondent

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**Ms.Smrithi VK
Counsel for the 13th respondent
9445782946**